GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA UNSTARRED QUESTION NO. 2854

ANSWERED ON 18/08/2025

DISTRIBUTION AND LICENSING OF PETROL PUMPS ACROSS THE COUNTRY

2854 SHRI A. D. SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the current policy framework governing the distribution and licensing of petrol pumps across the country;
- (b) the criteria and process followed for granting new petrol pump licenses, including efforts to ensure equitable distribution in rural and underserved areas;
- (c) whether any measures are in place to promote the participation of women entrepreneurs and marginalized groups in petrol pump ownership;
- (d) the steps taken to modernize petrol pumps with facilities like electric vehicle charging stations and digital payment systems; and
- (e) the details of data on the number of petrol pumps sanctioned during the last three years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI)

(a) & (b) Subsequent to dismantling of Administered Pricing Mechanism (APM) w.e.f. 1.4.2002, the selection/cancellation of Retail Outlet (RO) dealers is done by Public Sector Oil Marketing Companies (OMCs) themselves.

Expansion of RO network by PSU OMCs is a continuous process to ensure adequate availability of motor fuels such as petrol & diesel throughout the country including rural and underserved areas. ROs are set up by PSU OMCs at identified locations based on field survey and feasibility studies. Locations having sufficient potential and which are economically viable are rostered in the Marketing Plans for setting up ROs. Detailed criteria/guidelines/process for allotment of RO dealerships in the country are available at www.petrolpumpdealerchayan.in/petrol-2023/.

(c) PSU OMCs RO Dealer Selection Guidelines, 2023, inter-alia, have a provision of 22.5% reservation for SCs/STs and 27% reservation for OBCs in allotment of RO dealerships in all the states except Arunachal Pradesh, Meghalaya, Nagaland and Mizoram. Further, there is 3% reservation also for Physically Handicapped Persons within SC/ST, OBC & Open categories. In the states of Arunachal Pradesh, Meghalaya, Nagaland and Mizoram, percentage of reservation for ST category is 70, 80, 80 & 90 respectively.

There is no reservation for women category under the prevailing RO dealer selection guidelines, 2023.

- d) Government have sanctioned Rs.873.5 crore as subsidy to PSU OMCs under FAME-II Subsidy Scheme for setting up 8932 Electric Vehicle Charging Stations (EVCS). As on 01.08.2025, 8854 number of EVCS has been installed by PSU OMCs at their ROs under FAME-II subsidy scheme out of which 1346 EVCS have been energized. In addition to this, PSU OMCs have set up 18358 EVCS at their ROs from their own funds. PSU OMCs and their dealer network promote digital payment at ROs by acceptance of payment through Credit Card, Debit Card and UPI transactions. All ROs of PSU OMCs have been enabled with BHIM UPI.
- e) PSU OMCs have commissioned 14526 ROs across the country during last three years and current year (Apr-July 2025).
